

99
12-02-19

HIGH COURT OF DELHI : NEW DELHI

No. 3331 /Genl./DHC
Dated: 11.02.19

From

The Registrar General,
High Court of Delhi,
New Delhi.

264

To

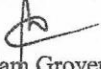
**The District & Sessions Judge (Hqrs.),
Tis Hazari, Delhi.**

Sub: Notifications regarding Suspension of Advocate from practice.

Sir,

I am directed to forward herewith a copy of Notification No.14 of 2018, received from the Secretary, Bar Council of Tamilnadu & Puducherry, on the above subject, with a request to kindly circulate the same to all District Judges for information and necessary action.

Yours faithfully,


(Neelam Grover)
Administrative Officer (J)
For Registrar General

Encl: as above

DBSJ/HQs
12/02/19
Del. o/c. Tis Hazari

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI

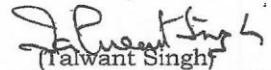
No. 9010 - 9110 /Adv./Gaz./2019 Dated, Delhi the 13-2-19

Copy forwarded along with its enclosure for information and necessary action to:-

Sub:- Notification-

1. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
2. All the Judicial Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court, Delhi including officers on deputation.
3. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
4. The Administrative Officer Judl., R&I Branch, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.

5. *Uploading on layers -*


(Talwant Singh)
District & Sessions Judge (HQs)
Delhi



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR
SECRETARY

GENERAL RECEIPT
High Court of Delhi
07 FEB 2019
792

High Court Campus,
Chennai - 600 104.
Phone No.: 2534 2739, 2535 2595
E-mail : tnbarcouncil@yahoo.com
www.barcounciloftamilnadupuducherry.org

R.O.C. No. 3198 of 2018

19.12.2018

Dated

*Grave Mr
VK
7/12/18*

NOTIFICATION NO. 14 OF 2018

It is hereby notified for the general information of the public that the Enrolment Committee of the Bar Council of Tamil Nadu and Puducherry had passed the prohibitory orders prohibiting the following advocates from practice as advocates in any court of law, who are borne on the rolls of the Bar Council of Tamil Nadu and Puducherry :-

Sl. No.	NAME	Roll No.	NATURE OF ORDER	BY THE AUTHORITY
1.	Mrs.Y.Muthumalar, W/o.A.Jayasingh, No.5/56, Panainindravilai, Pudukkadal Post, Kanniyakumar District.	Ms.526/2014.	Interim suspension of practice pending disposal of removal proceedings by the Bar Council of India.	By order dated 19.11.2018, passed by the Enrolment Committee of the Bar Council of Tamil Nadu and Puducherry.
2.	Mr.S.Mohan, S/o.S.Shanmugam, Plot No.5, Karupasamy Nagar, Meenatchi Avenue, Ayyanar Temple Back Side, Kosakulam, Madurai-625 017.	Ms.1667/1999	Suspended his practice pending disposal of removal proceedings by the Bar Council of India.	By order dated 26.10.2018, passed by the Enrolment Committee of the Bar Council of Tamil Nadu and Puducherry.
3.	Mr.P.Ayyanar, 11, Saliyur Street, Mamsapuram, Srivilliputtur	Ms. 259/2003	Punishment of Suspension for a period of one year and also to pay sum of Rs.50000/- as cost to the Bar Council of TamilNadu and Puducherry.	By order dated 30.11.2018, passed by the Enrolment Committee of the Bar Council of Tamil Nadu and Puducherry.

Grave Mrs

GENERAL BRANCH
Diary No. 4284 / SU-7
Date 20/12/18

(Signature)

(C. RAJA KUMAR)
SECRETARY, BAR COUNCIL.